

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2355/2004

(From the judgement and order dated 11/09/2003 in RP No. 2245/2002
of The NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

H.U.D.A. & ORS.

Petitioner(s)

VERSUS

VIJETA ARYA

Respondent(s)

(With prayer for interim relief and office report)

Date: 03/03/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s) Mr. Sanjay Singh,Adv.

Mr. Bharat Singh,Adv.

Mr. Ugra Shankar Prasad,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Service be treated as complete.

Call the matter after four weeks.

Aggarwal)

(Neena Verma)

(Vijay

Court Master

Court Master